independent persons. The independent persons will include:

- (1) the Chairman:
- (2) one Member Parliament;
- (3) two members of State Legislative Assemblies by rotation:
- (4) one economist:
- (5) the Chairman of one of the State Advisory Boards by rotation;
- (6) one member who is or who has been a presiding officer of an Industrial Tribunal constituted under the Industrial Disputes Act or a Chairman of a Wage Board;
- (7) five representatives of State Governments, by rotation, from among the States included in zones referred to in section 15 of States Reorganisation Act, 1956.
- (c) To advise the Central and State Governments in the matter of fixation and revision of minimum rates of wages and other matters under the Minimum Wages Act, 1948 and for co-ordinating the work of the Advisory Boards set up under section 7 of the Act.

TRAINING FOR EDUCATED UNEMPLOYED

*55. SHRI A. SREEDHARAN : SHRI KAMESHWAR SINGH :

Will the Minister of LABOUR AND REHABILITATION be pleased to state:

- (a) whether it is a fact that trade-oriented job pattern and training facilities for the educated unemployed persons is under evolution;
- (b) if so, when the implementation thereof will start; and
- (c) the total number of educated unemployed persons likely to be benefited by this pattern?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR, EMPLOY-MENT AND REHABILITATION (SHRI L. N. MISHRA): (a) Yes. Training in Business Management and entrepreneurship is being given to the interested educated trainees of the Industrial Training Institutes.

(b) Already in operation.

(c) Information not readily available.

NEW SLOGAN 'PROCURE OR PERISE'

- *56. SHRI PARTHASARATHY: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether he has given the nation the most commendable slogan, "Procure or Perish"; and,
- (b) if so, how this movement is going on in the State?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE): (a) While addressing the Chief Ministers' Conference on 26th September, 1967, Minister, Food & Agriculture stated that "our slogan for the coming year may well be, procure or perish."

(b) Procurement operations have been intensified in the States,

RETRENCHMENT IN ESSO STANDARD EASTERN

- *57. SHRI BHOGENDRA JHA: Will the Minister of LABOUR AND REHABI-LITATION be pleased to state:
- (a) whether it is a fact that the Beso Standard Eastern has decided to close its Calcutta Office, which has resulted in retrenchment of a large number of employees;
- (b) whether the Company is closing its Calcutta Office to shift its works to Bombay to be accomplished by the installation of Electronic Computers;
- (c) whether it is also a fact that the Commission of Enquiry appointed by Government is already seized of the matter of job security crisis out of automation in Oil Companies; and
- (d) if so, the steps taken by Government in the matter?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI HATHI): (a) and (b). The subject matter falls within the jurisdiction of the Government of West Bengal who are dealing with the situation.

- (c) Yes.
- (d) Action would be taken on the Commission's Report when received.